

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M.P. Enterprises and Associates Ltd. Date of Commencement of Liquidation: 21-02-2024; List of Stakeholders as on Date: 20-04-2024; Name of IP: Mr. Subhash Laxminarayan Nathuramka; Process Number: 1; Last 5 digit of registration number: 10815

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	1305905274	5	1305905274				Annexure 3
4	Unsecured financial creditors	3	106939509	1	32379295			74560214	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	37	10746441	4	2136401		147423	8462617	Annexure 6
7	Operational creditors (Government Dues)	5	701451181	4	37842950			663608231	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	22	265521530	14	63967256		16807143	184747131	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		72	2390563935	28	1442231176		16954566	931378193	